MINISTRY OF HEALTH AND FAMILY WELFARE
(Department of Health and Family Welfare)

CORRIGENDUM

New Delhi, the 9th March, 2010

G.S.R. 179(E).—In partial modification to this Ministry’s Notification No. G.S.R. 176(E), dated 5th March, 2010, the following may be added below the specified health warnings in Paragraph 2 :

“Note:—These rules are accompanied by a CD that contains a soft copy of these health warnings, for inclusion in printing of tobacco product packages.”

Remaining contents of the Notification shall remain unchanged.

[No. P. 16011/3/2008-PH.I]

V. VENKATACHALAM, Addl. Secy.